

R.O.C.No. 63878-A/2018/B2

CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 164 / 2018

The Government, vide G.O.Ms.No.791, Home (Courts-III) Department, dated 16.11.2016, have issued orders sanctioning the constitution of two more Additional District Munsif Courts, at Salem District, in the cadre of Civil Judge.

Thiru. N.Panneerselvam, II Additional District Munsif, Salem, is transferred and posted as III Additional District Munsif, Salem, in the aforesaid newly sanctioned Court.

Thiru. M.Seyadhu Sulaiman Ussain, District Munsif, Vadipatti, is transferred and posted as IV Additional District Munsif, Salem, in the aforesaid newly sanctioned Court.

HIGH COURT, MADRAS.
DATED:20.09.2018.

Sd./-C.Kumarappan,
REGISTRAR GENERAL

